

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28/03/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PRIVATE LIMITED & 3 OTHERS
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) G. SIVAMURTHY KUNDA
for Iyer & Sons

Counsel for Petitioner
~~Respondent~~

Ans

2) CIBI VISAMU

COUNSEL FOR
~~PETITIONERS~~
RESPONDENTS

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ORDER

Counsels for both the parties are present. The matter stands
adjourned. Put up on 30.04.2019 at 10.30 A.M.

MS

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)